

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No. 180/2024

P.V. ANVAR (M.L.A.)

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.66959/2024-EXEMPTION FROM FILING O.T.)

Date : 01-04-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Petitioner(s) Mr. Raghenth Basant, Sr. Adv.
Mr. Subhash Chandran K.R., AOR
Ms. Krishna L.R., Adv.
Mr. Dileep Poolakkot, Adv.
Ms. Hima Bhardwaj, Adv.
Ms. Kavshitaki Sharma, Adv.
Mr. Shiva, Adv.

For Respondent(s) Mr. Divyanshyu Kumar Srivastava, AOR

UPON hearing the counsel the Court made the following
O R D E R

There is absolutely no reason to entertain this
petition. The writ petition is accordingly, dismissed.

However, the petitioner is at liberty to move an
application before the concerned High Court in accordance
with law.

Pending applications, if any, shall stand disposed
of.

(NEETA SAPRA)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)